

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 09/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company		Sunil Kumar Agarwal & Ors. -Vs- La Chemico Pvt Ltd & Ors.	
Under Section		397-398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Raja Sarkar
Advocate

Defender

R. Sarkar
Adv.
27/11/2017

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

Ld. Counsel of the petitioners has informed that in compliance of the Order of the NCLT, valuation process is going on but till date valuation report has not yet been filed.

List on 15/01/2018 for further order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)